

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Rajiv Kumar EC: 92070	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikas Dhull, Ld. District Judge (Commercial Court)-02 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Savita Rao, Ld. District Judge (Commercial Court)-01 Distt: South Saket
2.	Rakesh Kumar Verma EC: 85532051	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arun Sukhija, Ld. Judge, Family Court-02, West, THC (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikas Dhull, Ld. District Judge (Commercial Court)-02 Distt: South-West Dwarka
3.	Amit Kumar EC: 91097	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-11 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
4.	Manoj EC: 83358905	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-11 Distt: Central THC
5.	Sunil EC: 10251349 / 91016	Desg: Peon Role: Orderly Posting: In the Court of Ms. Savita Rao, Ld. District Judge (Commercial Court)-01 Distt: South Saket	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
6.	Rudraman Galami EC: 66716897 / 10901	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vidya Prakash, Ld. District Judge (Commercial Court)-02 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Aggarwal, Ld. Special Judge (PC Act) (CBI)-10 RACC
7.	Tirath Singh EC: 69875944 / 10548	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shilpi Jain, Ld. ADJ-09 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vidya Prakash, Ld. District Judge (Commercial Court)-02 Distt: New Delhi PHC

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15/11/24


8.	Narender Sehrawat EC: 93934452	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar, Ld. ASJ (FTSC) (POCSO)-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shilpi Jain, Ld. ADJ-09 Distt: Central THC
9.	Sumit Garg EC: 80531044	Desg: Peon Role: Orderly Posting: In the Court of Ms. Preeti Parewa, Ld. ASJ (FTSC) (POCSO)-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar, Ld. ASJ (FTSC) (POCSO)-02 Distt: Central THC
10.	Amit Kumar EC: 21972190	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepika Singh, Ld. ASJ (FTSC) (RC) Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Preeti Parewa, Ld. ASJ (FTSC) (POCSO)-01 Distt: West THC
11.	Amit Kumar EC: 89231999	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepika Singh, Ld. ASJ (FTSC) (RC) Distt: Central THC
12.	Arvind Kumar EC: 81980329	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjeev Aggarwal, Ld. Special Judge (PC Act) (CBI)-10 RACC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
13.	Deepak EC: 13737513	Desg: Peon Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-II, Ld. ASJ (FTC)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Lokesh Kumar Sharma, Ld. District Judge (Commercial Court)-05 Distt: South Saket
14.	Narender Saini EC: 43308256	Desg: Peon Role: Orderly Posting: In the Court of Sh. Lokesh Kumar Sharma, Ld. District Judge (Commercial Court)-05 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-II, Ld. ASJ (FTC)-02 Distt: South-East Saket
15.	Basant Joshi EC: 90463	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Arun Sukhija, Ld. Judge, Family Court-02, West, THC (In diverted capacity)
16.	Sonu Kumar EC: 62979546	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anuj Agrawal, Ld. ASJ/SFTC-02 Distt: Central THC

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17.	Jitender EC: 46828023	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anuj Agrawal, Ld. ASJ/SFTC-02 Distt: Central THC	Desg: Peon Role: Dak Peon Posting: Juvenile Justice Board-VII, Pocket-14, Sector-8, Dwarka
18.	Ghanshyam Meena EC: 67799727	Desg: Peon Role: Dak Peon Posting: Juvenile Justice Board-VII, Pocket-14, Sector-8, Dwarka	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: Central THC
19.	Mohan Singh EC: 10925	Desg: Peon Role: Peon Posting: Mediation Centre Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Yaduvanshi, Ld. ASJ (SC-RC) Distt: West THC
20.	Phool Kumar EC: 62588302	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Mediation Centre Distt: East KKD
21.	Shiv Narayan EC: 18223808	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Kapil Kumar, Ld. ADJ-01 Distt: North-East KKD	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Geetanjali, Ld. ASJ (FTC)-03 Distt: South-East Saket
22.	Rajesh Kumar EC: 46268288	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tarunpreet Kaur, Ld. MM-07 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Kapil Kumar, Ld. ADJ-01 Distt: North-East KKD
23.	Azad Singh EC: 15547966 / 11104	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tabassum Khan, Ld. MM (NI Act)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tarunpreet Kaur, Ld. MM-07 Distt: New Delhi PHC
24.	Sanjeet Singh EC: 67902589 / 11515	Desg: Peon Role: Orderly Posting: In the Court of Ms. Geetanjali, Ld. ASJ (FTC)-03 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tabassum Khan, Ld. MM (NI Act)-02 Distt: South-East Saket

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1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
3. This order shall not be considered as a change of cadre of the official mentioned at S. No. 21. He shall continue to be in their parent cadre for all purpose.
4. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings forthwith.


  
(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

26087 - 26232  
No..... ADMIN-III./Central/F.1(3)/P&T/2024

Dated, Delhi the.....  
18 APR 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officers/Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

  
18/04/24  
Administrative Officer (J), Admn. Branch-III  
Central, THC

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